

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**ORIGINAL APPLICATION N0.060/01321/2017 &  
MA No.060/00761/2018**

**Chandigarh, this the 25<sup>th</sup> day of July, 2018**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...

Daya Chand s/o Sh. Chandra, age 58 years, Offset Plate Maker, Govt. of India Press, NIT, Faridabad (Haryana) (Group-C).

**....APPLICANT**

**(Present: Mr. Naveen Daryal, Advocate)**

**VERSUS**

1. Union of India through its Secretary, Government of India, Ministry of Urban Development and Poverty Alleviation, New Delhi.
2. Director of Printing, B-Wing, Nirman Bhawan, New Delhi.
3. Manager, Govt. of India, Press of Faridabad, Distt. Faridabad.
4. Dharm Singh Offset Machine Man, working in Govt. of India, Press of Faridabad, Distt. Faridabad.

**....RESPONDENTS**

**(Present: Mr. Arvind Moudgil, Advocate)**

**ORDER (Oral)**

***SANJEEV KAUSHIK, MEMBER (J):-***

On the commencement of hearing, Mr. Daryal, learned counsel representing the applicant very fairly submitted that before approaching this court, the applicant has moved a representation, which is pending consideration with the authorities. He submits that the applicant will be satisfied if the petition is disposed of, at this stage, with a direction to the respondents to consider his representation, in the light of the decision in OA No.060/00565/2015 titled as

***Gopal & another versus Union of India and others***, decided on 03.10.2017 by this court, and take a view on the same.

2. Considering the above, we dispose of the present Original Application, with a direction to the competent authority, amongst the respondents, to consider and decide the pending representation of the applicant, in the light of the aforesaid case, by passing a speaking and reasoned order, within a period of two months, from the date of receipt of a certified copy of this order.

3. The disposal of OA may not be construed as an expression of any opinion on the merits of the case.

4. Consequently, MA also stands disposed of.

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**(P. GOPINATH)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 25.07.2018.**

